

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

2. C.P.(IB)-321 (MB)/2018

CORAM : SHRI BHASKARA PANTULA MOHAN, MEMBER (J)

SHRI V. NALLASENAPATHY, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **22.06.2018**

NAME OF THE PARTIES: Intact Automation Pvt. Ltd.

V/s.

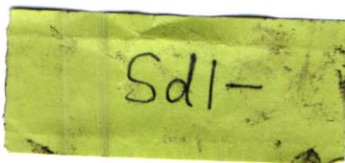
LKP Systems Engineers Pvt. Ltd.

SECTION 9 OF INSOLVENCY AND BANKRUPTCY CODE 2016

Order

The Counsel for the Petitioner present. No representation on the side of Corporate Debtor. Counsel for the Petitioner is directed to inform the next date of hearing to the Respondent and file proof of service. Since tracking report for serving the Petition is not available, the Learned Counsel is directed to send a copy of the petition along with the intimation.

List this matter on 05.07.2018.



V. NALLASENAPATHY
Member (Technical)
/NU/



BHASKARA PANTULA MOHAN
Member (Judicial)